

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 1251
ANSWERED ON – 29/07/2026

POST-MATRIC SCHOLARSHIPS FOR SC STUDENTS

1251. SHRI GOLLA BABURAO

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) aims and objectives of Post-Matric Scholarships scheme for SC students being implemented in the country;
- (b) status of implementation of Post-Matric Scholarships scheme for SC students in Andhra Pradesh since 2020-21 till date, district-wise and year-wise; and
- (c) what are the reasons that Central assistance for this scheme has gone up from ₹ 4,008 crores in 2020-21 to ₹ 5,562 crore in 2024-25 whereas the number of beneficiaries during the same period has come down from 50.16 lakhs in 2020-21 to 48 lakhs in 2024-25?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) The objective of the Post-Matric Scholarships Scheme for Scheduled Castes (SCs) is to appreciably increase the Gross Enrollment Ratio of SC students in higher education with a focus on those from the poorest households, by providing financial assistance at Post-Matriculation or Post-Secondary stage to enable them to complete their education.
- (b) The Post-Matric Scholarships Scheme for Scheduled Castes (SCs) is continuously implemented in the State of Andhra Pradesh since the year 2020-21. The details of scholarship disbursed to eligible applicants in the State of Andhra Pradesh including all the districts under the Scheme for the period 2020-21 to 24.07.2026 (till date) are at **Annexure.**
- (c) The Post-Matric Scholarships Scheme for Scheduled Castes (SCs) including the funding pattern was revised in the year 2020-21. Funding pattern was revised from concept of State's Committed Liability to fixed sharing pattern of 60:40 between Centre and States (90:10 for North-Eastern states). This reduced the burden on the States thereby increasing the Central share. The scheme has undergone reforms to bring transformative impact including online end-to-end processing, verification of eligibility through linkages with available databases, faster verification, greater transparency, control duplication and ensuring timely delivery, comprehensive accountability & continuous monitoring.

To eliminate the irregularities and misuse of funds, Government of India introduced Direct Benefit Transfer (DBT) in the year 2021-2022 through which the benefits are released directly into their Aadhaar seeded bank accounts leading to simpler and faster flow of funds and has ensured accurate targeting of the beneficiaries. Applications from the students are invited by the States/UTs through designated online scholarship portal/National Scholarship Portal as per the eligibility criteria under the existing schemes guidelines. The release of Central share of disbursement to the eligible applicants is contingent upon the release of State share in a timely manner. It has also been observed that delayed verification and delayed state share payment delay the central disbursement.

ANNEXURE-I

ANNEXURE REFERRED TO IN PART (b) IN RESPECT OF RAJYA SABHA UNSTARRED Q. NO. 1251 FOR ANSWER ON 29.07.2026
REGARDING POST-MATRIC SCHOLARSHIPS FOR SC STUDENTS

(Rs. in crore)

Financial Year		2020-21		2021-22		2022-23		2023-24		2024-25		2025-26		2026-27 (till date)	
S.No.	States/ UTs	CA Released	Benefici aries	Released	Benefici aries	CA Released	Benefici aries	CA Released	Benefici aries	CA Released	Benefici aries	CA Released	Benefici aries	CA Released	Benefici aries
1.	Andhra Pradesh	450.01	409678	298.55	243823	372.59	238915	200.50	195269	605.71	303298	513.52	345389	149.03	81667
